

BEFORE THE NATIONAL GREEN TRIBUNAL (SZ) CHENNAI

Application No. 104 of 2021

K. Ramsingh,
S/o. Mr. Kandasamy,
No. 3/93, South Street,
Theertharappapuram Post,
Alangulam Taluk,
Tenkasi District – 627 423.
Phone No. 8531066058
E. mail : lingaram74@gmail.com

..Applicant

-vg-

1. The Director, Rep By Chairman/member Secretary,
SEIAA - Department of Environment,
No. 1, Jeenis Road,
Panagal Building Ground Floor,
Saidapet, Chennai – 600015.
Phone No. 044 - 24336421
E.Mail : tndoc@tn.gov.in
2. The Chairman,
Tamil Nadu Pollution Control Board,
No. 76, Mount Road,
Guindy, Chennai – 600032.
Phone : 044 - 22353134
E.Mail : tnpcb-chn@gov.in
3. The Deputy Director,
Dep Of Geology and Mining ,Govt of Tamilnadu,
Collectorate, Kokkirakulam,
Tirunelveli – 627 009
Phone : 0462 2500309,
E.Mail : minetnv@gmail.com,
4. The District Collector,
Collectorate,
No. 82, Railway Feeder Road,
Tenkasi – 627 811, Tenkasi District.
Phone : 04633 - 290547
E.Mail : collr-tks@gov.in
5. The Superintending Engineer,
O/o. The Superintending Engineer,
TANGEDCO, Anna Building,
Thiyagaraya Nagar, Tirunelveli – 627 011.
Phone : 0462 - 2531981
E.Mail : setin@tnebnet.org

11.02.2021

6. The Assistant Engineer,
Distribution – TANGEDCO,
Servaikkaranpatti, Kadayam,
Tenkasi District – 627 415
Phone : 9445854389
E.Mail : cedtin@tnebnnet.org
7. Mr. N. Mohamed Mahaboob,
Proprietor – AP Nadanoor Rough Stone,
Jelly and Gravel Quarry, No. 8/142, Main Road,
Pottal Pudur, Ambasamudram Taluk,
Tenkasi District – 627 423.
(Previously Tirunelveli District)
Phone : 9443932490
E.Mail : infoglobalmining@gmail.com
8. Mr. K. Sasikumar,
S/o. V. Kalangiam,
Proprietor – AP Nadanoor Rough Stone,
Jelly and Gravel Quarry,
No. 9/303, Nainar Koil Street,
Velappanaiyeripatti, Thippanampatti Village,
Tenkasi District – 627 423
(Previously Tirunelveli District)
Phone : 9962688444
E.Mail : infoglobalmining@gmail.com ..Respondents

COUNTER OBJECTION TO JOINT COMMITTEE REPORT

The applicant above named respectfully submits as follows:

1. The applicant submits that the Joint Committee failed to note that the Respondents 7 & 8 have not made any medical facility to check the health of their labourers and employees.
2. It is submitted that the Committee failed to see that the internal roads within the quarry area. The internal roads are very badly maintained and leads to air and dust pollution. The respondents 7 and 8 have not made any provisions to control the dust pollution.

K. Sasikumar

3. It is submitted that the Joint Committee failed to note that no amount is allotted towards C.S.R. activities. The respondents 7 & 8 have not disclosed their annual turnover with intention to escape from allocating 2.5% of annual turnover towards C.S.R. activity.

4. It is submitted that the Joint Committee failed to enquire about the illegal transmission of stones and gravel.

Dated at Chennai on this 9th day of December 2021

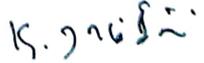

Counsel for Applicant

Applicant

VERIFICATION

I, K. Ramsingh, Son of Mr. Kandasamy, the applicant herein, do hereby declare that what are all stated above paras 1 to 4 are true and correct to the best of my knowledge and belief.

Verified at Chennai on this 9th day of December 2021


Applicant.

BEFORE THE NATIONAL GREEN
TRIBUNAL (SZ) CHENNAI

Application No. 104 of 2021

K. Ramsingh

Applicant

-vs-

The Director,
Rep By Chairman/Member Secretary,
SEIAA - Department of Environment,
No. 1, Jeenis Road, Panagal Building
Ground Floor, Saidapet,
Chennai - 600015.
Phone No. 044 - 24336421
E.Mail : indoe@tn.gov.in
And 7 others.

... Respondents

COUNTER OBJECTION TO JOINT
COMMITTEE REPORT

M/s. A JOHN BRITTO (834/1990)
N. POOVANALINGAM (638/1993)
S. PAUL LORDSON JEBARAJ
(MS 3526 / 2019)

Counsel for Applicant

Mobile No. 72990 36902

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ramalingam ramachandran <lingaram74@gmail.com>

APPLICATION NO 104 OF 2021

1 message

ramalingam ramachandran <lingaram74@gmail.com>

10 December 2021 at 16:18

To: tnpcb-chn@gov.in, minetnv@gmail.com, setin@tnebnet.org, cedtin@tnebnet.org, infoglobalmining@gmail.com, collr-
tks@gov.in, mstnseiaa@yahoo.com

Before The National Green Tribunal (SZ)

Chennai.

Application No. 104 of 2021.

K. Ramsingh

Vs.

8 other's

Counter Objection to Joint Committee Report.

Kindly acknowledge the same.

Counsel for Applicant.

A. JohnBritto

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